

MFAL are pilot experiments which are being tried out in 87 selected project areas. In Assam these areas are located in the districts of (1) Gopalpara (2) Kamrup (3) Mikir Hills and (4) Nowgong Hills, which were selected in consultation with the State Government. There is no proposal to extend the scheme to Dibrugarh district during the Fourth Five Year Plan. Information regarding the number of small and marginal farmers and agricultural labourers in Dibrugarh district of Assam is not available.

Economist Leaving India

1987, SHRI E. V. VIKHE PATIL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the attention of Government has been drawn to the news appearing in the *Hindustan Times* dated the 26th July, 1972 about the decision of a top economist leaving the country out of disgust ; and

(b) if so, the steps taken by Government in the matter ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b) The news appearing in the *Hindustan Times* dated 26th July, 1972 refers to the resignation of Prof. M. C. Dalvi of Bombay University. The required information is being collected from Bombay University and statement will be laid on the Table of the Sabha in due course.

Allotment of Land to Registered Religious Institutions, New Delhi

1988 SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4441 on the 1st May, 1972 regarding allotment of land to Registered Religious Institutions in Delhi and state :

(a) the requisite information, and

(b) the names of the Religious Institutions to whom land which was originally earmarked for educational institutions has been allotted with the area in each case and its location ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P.

CHATTOPADHYAYA) : (a) Allotments have been made to 22 religious Institutions in Delhi during the last two years and 7 cases are pending with the D.D.A. No plot originally earmarked for any educational institutions has been diverted to a religious institution.

(b) In view of reply to part (a) this does not arise.

Amount Sanctioned to various Housing Schemes in States

1989 SHRI ROBIN KAKOTI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount sanctioned to the various States for implementation of Housing Schemes for (a) Harijans, (b) Scheduled Castes and Scheduled Tribes, in 1971-72, State-wise ;

(b) the total amount allotted under the above scheme for 1972-73, State-wise ; and

(c) the names of the States from which schemes have already been received and expenditure involved to implement those schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (c) State-wise details may be seen in the statement laid on the Table of the House [*Placed in Library See No. L.T.-3378/72*]. The figures relate to the housing schemes under the Backward Classes Sector Schemes are formulated and implemented by the States/Union Territories Administrations.

Financial Aid for Drinking water in Rural and Urban Areas

1990 SHRI ROBIN KAKOTI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state ;

(a) the total financial aid given to Assam for implementation of Drinking Water in rural and urban areas during the last three years, year-wise, and

(b) the financial sanction for the above works for 1972-73 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) and (b). Central assistance to the State Government